

C. A. T. Bench, JAIPUR

Date of Order

Orders CP 52/92 (OA 1111/92)

7794

Sh. J. K. Kaurh, counsel for the applicant.
Mr. Praveen Balwada, counsel for the respondents.

This application may be consigned
to record in the light of the Hon'ble
Supreme Court's order dated 30.11.92.

The applicant may file application
for bringing the application on record after
vacation of the stay order ~~from~~ ^{by} the
Hon'ble Supreme Court.


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman

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